

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ADITYA EXIM LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Aditya Exim Limited
2.	Date of incorporation of corporate debtor	16 th May, 1995
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51100GJ1995PLC025891
5.	Address of the registered office and principal office (if any) of corporate debtor	G-1, "A" Wing, Shreeji Astha Avenue, Opp. Chichi Tower, Ellorapark, Vadodara - 390023
6.	Date of closure of Insolvency Resolution Process	05 th August, 2020
7.	Liquidation commencement date of corporate debtor	05 th August, 2020 (Order received on 06.08.2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Name– Gordhanbhai Ratnabhai Godhani Reg No- IBBI/IPA-001/IP/P- 01201/2018-2019/11921
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Add – 16, Sakarta Society, Kargil Chowk, Punagam, Surat, Gujarat-395010 Email -grgodhani@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	209 Rajhans Point, Geetanjali, Varachha Road, Surat - 395006 Email – cirp.aditya@gmail.com
11.	Last date for submission of claims	04 th September, 2020

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Aditya Exim Limited on 05th August, 2020 (order received on 6th August, 2020).

The stakeholders of Aditya Exim Limited are hereby called upon to submit their claims with proof on or before 04th September, 2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 10th August, 2020
Place: Surat

Sd/-
Gordhanbhai Ratnabhai Godhani
Liquidator of Aditya Exim Ltd
Reg. No- IBBI/IPA-001/IP-P01201/2018-2019/11921